

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 225**  
**143(ND)16**

**IN THE MATTER OF:**

**M/s. Kee Pharma Limited & Anr. ... Applicant/Petitioner**

**Versus**

**M/s. Helvetica Industries Pvt ltd. ... Respondent**

**Under Section: 397/398 Comp. Act.**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent : Adv. Joby P. Varghese for R-2**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 12.07.2024.

**Sd/-  
(Court Officer)**